

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA.No./21/1598/2013
Dated: 23/3/2018

BETWEEN:

G.S. Vivekanand,
S/o. Late Sri Veera Swamy,
Aged about 49 years,
Sr. Lecturer,
Institute of Hotel Management,
Catering Technology and Applied Nutrition,
Vidyanagar, Hyderabad.

..... Applicant

AND

1. The Union of India rep. by its,
Secretary, Ministry of Tourism,
Transport Bhavan,
1 Parliament Street, New Delhi.
2. National Council for Hotel Management &
Catering Technology rep. by its
Chief Executive Officer, A-34, Sector 62,
Noida, Uttar Pradesh.
3. The Principal-cum-Member Secretary,
Institute of Hotel Management,
Catering Technology and Applied Nutrition,
Vidyanagar, Hyderabad.
4. Institute of Hotel Management Catering Technology and
Applied Nutrition represented by its
Board of Governors, Catering Technology and Applied Nutrition,
Vidyanagar, Hyderabad.
5. Sri Sanjay Thakur,
S/o. Late C.M. Tahkur,
Aged about 46 years
Institute of Hotel Management Catering Technology and
Applied Nutrition, GARHI Contonment,
Near Tapkeswar Temple, Dehradun- 248 001.

..... Respondents

Counsel for the Applicant : Dr. P. B. Vijay Kumar, Advocate
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member
Hon'ble Mrs. Minnie Mathew, Administrative Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Learned counsel for the applicant has addressed a letter to the Registry seeking leave of the court to withdraw the OA. Permission granted. OA is dismissed as withdrawn. No costs.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 23rd March, 2018
(Dictated in the Open Court)

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